## Civil/Electrical Firms with CPWD

- 4543. PROF. M.M. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether rules have been framed for registration of civil and electrical firms in various CPWD Enquiries in Delhi and outside Delhi;
  - (b) if so, the details thereof;
- (c) what are the reasons for awarding the tenders to various registered civil and electrical firms in various CPWD Enquiries in Delhi; and
- (d) what are the details of the names of various registered firms for civil and electrical works in the CPWD Enquiries in Sectors-7, 8, 9 and 12 in R.K. Puram and CPWD colony in Vasant Vihar from 1st January 1996 to 31st March, 2000?

THE MINISTER OF URBAN DEVELOPMENT (SHRI JAGMOHAN): (a) and (b) Rules have been framed for the enlistment/registration of the contractors in four categories in CPWD namely (a) Buildings & Roads, (b) Electrical, (c) Furniture, and (d) Heating Ventialation & Air Conditioning. Each category has four classes except Buildings and Roads, which have five classes. The enlistment/registration for various categories with tendering limits is done by designated authorities based on various parameters. These contractors undertake works in CPWD enquiry offices also apart from other works.

- (c) Works are awarded to the contractors on the basis of the monetary limit as per their enlistment/registration and competitiveness of the rates offered by them for execution of works.
  - (d) Details are at Annexure. [See Appendix 189, Annexure No. 113].

## **Pollution in Cities**

- †4544. SHRIMATI SAROJ DUBEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government are aware that due to increasing population, pollution is rising in most of the cities in the country;

<sup>†</sup>Original Notice of the question was received in Hindi.